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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

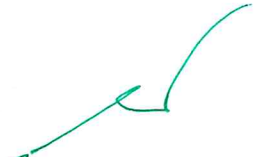
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For acceptance of OL Report	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another Vs

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SAJI.P. JOHN
SPT Legal Advice for Petitioner

ORDER

Counsel for petitioner is present. Matter is listed today for passing order application filed by Official Liquidator in bearing OLR No.132/17 seeking permission from the Tribunal to appoint Chartered Accountant for purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner has no objection. Hence, OLR bearing No.132/17 is allowed. Official Liquidator is permitted to appoint Chartered Accountant from among the panel maintained by his office. Petitioner Company is directed to pay fess of the Chartered Accountant for filing report by OL. List it on 11/10/2017.


MEMBER(J)


MEMBER(T)